

SPECIAL BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/73(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DEBDIP GHOSH
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Pratim Bayal, RP

ORDER

1. RP present in person.
2. Post this matter on **21/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**